

(SHRI RAM NIWAS MIRDHA) : No, Sir. No loss in revenue from public call offices attributable to shortage of 50 paise coins has been noticed.

**Production by Newly Sanctioned
Cement Factories in Maharashtra**

6564. SHRI HUSSAIN DALWAI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) how many cement factories have so far been sanctioned by Government in Maharashtra during the last three years;

(b) the progress thereof;

(c) how many factories have gone in production so far; and

(d) the total production of cement from these new factories ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). In addition to four cement factories already set up in Maharashtra, approvals by way of Industrial Licences/Letters of Intent/Registration with Directorate General of Technical Development have been accorded to seven parties for expansion/setting up new units in that State during the last three years, which are in various stages of implementation.

(d) Total production of cement from the four factories in 1984 was of the order of 1.5 million tonnes.

Oil Stealing Racket

6565. SHRI R. P. GAEKWAD : Will the Minister of PETROLEUM be pleased to state :

(a) whether there is an oil stealing racket from the pipelines passing from different on-shore oil fields in Gujarat before the oil reaches the Gujarat Refinery;

(b) the number of tankers seized with stolen oil, quantity of oil and the number of

persons involved in the racket during the last three years;

(c) which is the agency entrusted to safeguard oil fields and oil installations in Gujarat;

(d) whether Government propose to entrust it to C.R.P. instead of ONGC security staff;

(e) whether CBI enquiry was made some four years ago into the oil stealing racket; and

(f) if so, the results thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). 12 cases of oil thefts by puncturing crude pipelines in Gujarat State have been reported in the last 3 years; one tanker containing 15000 litres of crude oil and an empty truck were seized in 1983 near Broach involving 8 persons.

(c) ONGC security staff assisted by local Police, State Reserve Police and Gram Rakshak Dal are deployed for safeguarding oil fields and installations in Gujarat.

(d) No, Sir. It is proposed to deploy CISF for the purpose.

(e) and (f). CBI was entrusted with investigation of theft and fire incident in an oil well at Dabka in 1982. The case is sub judice.

**Installation of Multi Access Rural
Radio System in Palghat District,
Kerala**

6566. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there was a proposal to install Multi Access Rural Radio Transmission System in all the villages in Palghat District of Kerala;

(b) whether this proposal is being implemented; and